

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

IA 2 in Petition(s) for Special Leave to Appeal (Civil) No(s).24687/2005

MADAN SINGH

Petitioner(s)

VERSUS

KESHAR DEVI

Respondent(s)

(With appln(s) for directions and office report )

Date: 18/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Aruneshwar Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Reply has been filed.

Therefore, list the matter before the Hon'ble Court.

ENDRA KUMAR)

gistrar

Re

hj